

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 187 of 2010 &
I.A. No. 258 of 2010**

Dated: 2nd November, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OCL Iron & Steel Limited ... Appellant (s)
Versus

OERC & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. R. Singh,
Mr. Ravi Shankar Nanda, Mr. Shakil

Counsel for the Respondent(s): Mr. Suresh Tripathy for R.2

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant submits that he has filed an affidavit giving some undertaking in order to substantiate his plea for the interim relief and a copy of which will be served on the respondents.

Post the matter on **09.11.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs